## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1455/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Beico Industries Pvt. Ltd.

V/s.

Aditya Vidyut Appliances Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE

Mr. Durgaprasael Advocate
Pospari 1/b PDS Legal
for Retitioner

## ORDER

## CP No. 1455/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)